

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1186  
ANSWERED ON:30.11.2012  
FUNDS ALLOCATION TO RIDF  
Bali Ram Dr.

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of funds allocated, released and utilized under the Rural Infrastructure Development Fund (RIDF) by the Government during the last three years, State-wise ;
- (b) whether there is a continuous shortfall in the disbursement of funds under the RIDF;
- (c) if so, the details thereof and the reasons therefor;
- (d) the corrective measures taken/being taken by the Government to enhance the rate of disbursement and optimum utilization of the funds allocated under RIDF;
- (e) whether the projects under RIDF are being completed in time;
- (f) if not, the details of the projects pending as on date; and
- (g) the steps taken/being taken by the Government for timely completion of these projects?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (c) : The State-wise details of funds sanctioned and disbursed under the Rural Infrastructure Development Fund (RIDF) during the last 3 years and the current year (upto 31 October 2012), are given in the Annex.

(d) : Steps are taken by State Government and NABARD to enhance the rate of disbursement such as additional budgetary allocation-to Departments, departmental reviews followed by State Level Reviews etc. NABARD facilitates in holding High Power Committee (HPC) Meetings for review of projects. Monitoring studies are also conducted in collaboration with State Government.

(e) to (g): Some of the projects are delayed due to statutory clearances like forest, environment, Central Water Commission clearance and Sand acquisition. If the project is not completed within the approved phasing period, implementation period is reasonably extended on request from State Government.

Steps like prompt issuance of administrative approval, technical sanction, quick tendering, expediting clearances are taken at State Government Level for timely completion of the projects. Monitoring of projects is being done on regular basis by State Government as well as NABARD which helps in ensuring timely completion of these projects.